

Singh and others on Wednesday, the 7th May, at 4 p.m.

(d) Discussion on the proper inspection of the working conditions of Mines in the country for prevention of explosions and flood incidents to be raised by Dr. Ram Subhag Singh on Thursday, the 8th May at 3 p.m.

(e) Discussion on the delay in introducing the Workmen's Compensation (Amendment) Bill to be raised by Shri T. B. Vittal Rao on Friday, the 9th May, subject to the availability of time.

INDIAN STAMP (AMENDMENT) BILL*

The Minister of Finance (Shri Morarji Desai): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Stamp Act, 1899.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Stamp Act, 1899."

The motion was adopted.

Shri Morarji Desai: Sir, I beg to introduce the Bill.

APPROPRIATION (NO. 3) BILL

Shri Morarji Desai: Sir, I beg to move:**

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1955, in excess of the amounts granted for those services and for that year, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts

spent on certain services during the financial year ended on the 31st day of March, 1955, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1, 2, 3, the Schedule, the Title and the Enacting Formula stand part of the Bill."

The motion was adopted.

Clauses 1, 2, 3, the Schedule, the Title and the Enacting Formula were added to the Bill.

Shri Morarji Desai: Sir, I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

RICE-MILLING INDUSTRY (REGULATION) BILL—Contd.

Mr. Speaker: The House will now take up discussion on the Rice-Milling Industry (Regulation) Bill, 1958. Out of 3 hours and 30 minutes agreed to by the House for the General Discussion, one hour now remains. Thereafter clause-by-clause consideration and third reading will be taken up for which 1 hour and 30 minutes will be available.

Pandit K. C. Sharma may continue his speech.

Pandit K. C. Sharma (Hapur): Yesterday, I was saying that hand-pounding of rice is not a satisfactory solution to the problem of unemployment for the simple reason that this sort of labour, especially for women, relates to some primitive society of the muscle culture. This is an age of atomic energy which the machine is very welcome to take to the hard job in place of the tender women. What I submit is that proper work should be found for the women and they should not be put to the hard work

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**Moved with the recommendation of the President.